

**Government of India  
Ministry of Finance  
Department of Revenue**

**LOK SABHA  
UNSTARRED QUESTION NO. 4563  
TO BE ANSWERED ON FRIDAY, AUGUST 12, 2016  
SHRAVANA 21, 1938 (SAKA)**

**TAX DEFAULTER**

4563: SHRI KRUPAL BALAJI TUMANE:

SHRI B. VINOD KUMAR:

SHRI NIMMALA KRISTAPPA:

SHRI CH. MALLA REDDY:

DR. VIRENDRA KUMAR:

SHRI ANOOP MISHRA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of target fixed and collection made of direct and indirect taxes during each of the last three years and the current year, head-wise;
- (b) the arrears of outstanding taxes collected during the same period;
- (c) whether the Government has maintained data relating to payment of more than Rs. 1000 crore made by individuals and companies, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Income Tax Department has issued any notices to individuals/entities and if so, the details thereof for the same period; and
- (e) the success achieved in this regard so far?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SANTOSH KUMAR GANGWAR)**

(a): The details of target fixed and collection made of direct and indirect taxes during each of the last three years and the current year, head-wise as at **ANNEXURE**.

(b): The arrears of outstanding taxes collected during each of the last three years and the current year is as under:-

**Direct Tax**

Financial Year	Arrears (Rs. in crore)
2013-14	33,364
2014-15	36,593
2015-16#	31,534
2016-17 (upto 30.06.2016)	9,302

# Provisional.

**Indirect Tax**

Financial Year	Arrears (Rs. in crore)
2013-14	3,689
2014-15	3,468
2015-16	4,080
2016-17 (upto 30.06.2016)	1,131

(c) : No such data is maintained centrally. The Government at the central level does not monitor tax payments in individual cases but the growth of revenue in different Sectors or Regions of the country. Advance tax and TDS payments in individual cases of high value are monitored by the field authorities and complete details of tax payments are available with the assessing officers for providing necessary credit for such taxes.

(d): Notices for recovery of arrears of taxes are regularly issued by the field authorities spread all over the country. However, no database of such notices is centrally maintained.

(e): As against the target of collection of Rs. 53,981 crore from arrears of direct taxes during the financial year 2016-17, an amount of Rs. 9,302 crore has been collected till 30.06.2016.

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**Annexure as referred to in reply to part (a) of Unstarred Question No. 4563 to be answered in Lok Sabha on 12.08.2016**

**Direct Tax**

Financial Year	Revised Estimates (Rs. in crore)			Actual Collection(Rs. in crore)		
	Corporation Tax	Taxes on Income*	Total	Corporation Tax	Taxes on Income*	Total
2013-14	3,93,677	2,42,641	6,36,318	3,94,678	2,43,918	6,38,596
2014-15	4,26,079	2,79,549	7,05,628	4,28,925	2,66,867	6,95,792
2015-16#	4,52,970	2,99,051	7,52,021	4,54,721	2,89,705	7,44,426
2016-17 (upto July)	Budget Estimates (Rs. in crore)			Actual Collection (Rs. in crore)		
	Corporation Tax	Taxes on Income*	Total	Corporation Tax	Taxes on Income*	Total
	4,93,924	3,53,174	8,47,098	68,205	92,833	1,61,038

\* Includes all taxes other than Corporation Tax

# Provisional

**Indirect Tax**

Financial Year	Revised Estimates ( Rs. in Crore)				Actual Collection ( Rs. in Crore)			
	Customs	Union Excise	Service Tax	Total	Customs	Union Excise	Service Tax	Total
2013-14	175056	179537	164927	519520	172085	170197	154778	497060
2014-15	188713	185480	168132	542325	188016	188787	167969	544772
2015-16	209500	284142	210000	703642	210338*	287149*	211396*	708883*
2016-17 (Upto July)*	Budget Estimates ( Rs. in Crore)				Actual Collection ( Rs. in Crore)			
	Customs	Union Excise	Service Tax	Total	Customs	Union Excise	Service Tax	Total
	230000	318670	231000	779670	71767*	123273*	76679*	271719*

\*Provisional